

for transportation of natural gas from the Western Offshore to the Southern Region. The Group was set up in May, 1990, and is expected to submit its report to the Government within a period of three months.

Supply of Kerosene to Karnataka

1934. SHRIMATI BAVARAJESWARI:
SHRI H. C. SRIKANTIAH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Karnataka Government had requested Union Government for the supply of additional quantity of kerosene from June 1990 onwards;

(b) if so, the supplies made to State Governments from January to June, 1990, month-wise;

(c) the quantity of kerosene supplied to the State from June 1990 onwards; and

(d) the steps taken to meet the requirement of kerosene of Karnataka in full?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) The Karnataka Government had requested for an additional quantity of 8,000 MTs of Kerosene for June, 1990.

(b) The allocation made to the State Government from January to June, 1990 is as follows:-

<i>Month</i>	<i>Allocation (in MTs)</i>
1	2
January, 1990	39,615
February, 1990	39,615

1	2
March, 1990	35,256
April, 1990	34,256
May, 1990	34,256
June, 1990	34,256

(c) the allocation of kerosene to Karnataka for the period of July-October, 1990 is at the rate of 35,638 MTs per month.

(d) The allocation of SKO to various States/UTs, including Karnataka, for the Monsoon Block 1990 (July-October) has been made by allowing a 4% growth over the corresponding period of the previous year. This is considered adequate to meet the requirements of genuine consumers in the State. In view of the present foreign exchange constraint, it is not feasible to increase the allocation for Karnataka over and above the growth provided to all States/UTs.

[Translation]

Amount Spent on Rural Electrification

1935. SHRI NANDLAL MEENA: Will the Minister of ENERGY be pleased to state:

(a) the amount spent of rural electrification during Seventh Plan period; and

(b) the percentage of benefit reaped by small and marginal farmers in each State?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) An amount of Rs. 2287.76 crores has been spent during the Seventh Plan period on Rural Electrification. This included Rs. 459.87 crores which is the anticipated expenditure of 1989-90.